

the Court may award to each of them out of the amount so deposited.

(c) The compensation is payable to all passengers irrespective of nationality and claims are settled in India and foreign country as well. The settlement is effected in the official of the country where the claim is settled.

(d) A statement giving the requisite information in respect of Air-India and Indian Airlines is laid on the Table of the House. [Placed in Libratry See No. LT-2813/68].

**Firing By Pak. Troops Across Tripura**

5202. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistani troops fired a number of rounds across the Tripura borders in Brojendranagar in the second week of October, 1968;

(b) if so, the details thereof and the number of persons killed or injured in the firing;

(c) whether any other incidents of intrusion into Indian Territory in Tripura took place during the last three months and if so, the details thereof;

(d) whether any evidence of intensification of military activities by Pakistani forces across Tripura borders has come to Government's notice during the last three months; and

(e) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) When on 13th October, 1968, some Indian nationals were tending cattle in the char land near Brojendranagar bordering on Pakistan, East Pakistan Rifles personnel warned them against coming into that land as

Pakistan Government had laid claim to that land. On that, most of the Indian nationals left the area and a few boys stayed behind. The East Pakistan Rifles personnel fired 4 or 5 bursts of LMGs to scare away the boys at about 17.25 hours, lasting about ten minutes. None inside the char-land was hit. However, a stray bullet hit one Indian national Shri Prakash Chandra Laskar of Brojendranagar, who was working in his land inside Indian territory. He sustained injury, on his left thigh and was hospitalised.

(c) During the period from the 1st August, 1963 to the 31st October, 1968, there were forty one other incidents of intrusion, the break up of which is an under :

Cattle lifting . . .	27
Kidnapping . . .	4
Illicit felling of trees. . .	3
Dacoity . . .	2
Burglary . . .	1
Assault and causing injury to Indian national.	1
Damage of boundary pillar. . .	1
Attempts to commit crimes. . .	2
Total :	<u>41</u>

(d) and (e). Pakistani troops continue to remain in strength across Assam-East Pakistan border, but in the recent past there has been no significant intensification of military activity by Pakistan. Appropriate measures are in force to ensure the security of the border.

**Charges Against Former Inspector General of Police, Gujarat.**

5203. SHRI NARENDRA SINGH MAHIDA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the findings of the Union Public Service Commission on the charges against the former Inspector General of Police, Shri J. D. Nagarwala, of Gujarat State; and